

being implemented in all the States, including Bihar. The State and Central Governments share equally the cost of raising fuelwood and fodder plantations in the identified districts. Central assistance of Rs. 529.32 lakhs has been provided to Bihar in the period 1992-95 for raising fuelwood and fodder plantations. No project proposal has been received during 1995-96 from the State Government.

[Translation]

### Drought

225. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether drought situation has been witnessed this year in many Districts of Rajasthan and in some other State;

(b) if so, the names of areas mostly affected and estimated loss caused thereby in each State;

(c) whether the Union Government have sent any Central team to the affected areas to make an assessment of drought conditions and the quantum of financial assistance recommended by the team;

(d) whether the Union Government have made available sufficient funds to the States to cope up with the drought conditions and propose to release more funds; and

(e) the scheme formulated by the Union Government to find a permanent solution of drought situation and the steps taken by them till now in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN) : (a) According to information received from the State Governments, drought has not yet been declared in any part of the country so far.

(b) Does not arise.

(c) No, Sir.

(d) Three instalments of Central share of Calamity Relief Fund for the year 1995-96 have been released to all States. The fourth and final instalment has also been released in advance to some States. These instalments have been released in advance for flood related damages and not for drought.

(e) A Drought Prone Areas Programme is being implemented in selected blocks of the country to minimise the adverse effect of drought on production of crops, livestock and land, water and human resources.

### Requirement of Wheat

226. SHRI PANKAJ CHOWDHARY : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of requirement of the country of Wheat every year;

(b) whether the production of Wheat has exceeded this year as against the requirement of the country;

(c) if so, whether the Government propose to export the Wheat;

(d) if so, the names of the countries to whom the Wheat is proposed to be exported; and

(e) the amount of foreign exchange likely to be earned as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN) : (a) It is difficult to estimate requirement of wheat since it depends, on any point of time, upon a number of variable factors like population characteristics, production, availability of substitutes, consumer habits, income elasticity, etc. However, net availability of wheat, which may be considered as consumption, has been provisionally estimated to be 50.6 million tonnes and 54.7 million tonnes for the year 1994 and 1995 respectively.

(b) Yes, Sir.

(c) to (e) The Government has released a ceiling of 2.5 million tonnes for export of non Durum wheat during 1995-96. In view of the comfortable stock position of foodgrains in the Central Pool the Government has also authorised Food Corporation of India to export/sell for the purpose of export upto 2.5 million tonnes of wheat during 1995-96.

### Fake Engineering Colleges

227. DR. RAMESH CHAND TOMAR :  
SHRI PANKAJ CHOWDHARY :  
SHRI PRABHU DAYAL KATHERIA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a number of fake Engineering Colleges are running in the Country;

(b) if so, the details of such Colleges;

(c) whether, the Government have taken any action against these fake Engineering Colleges; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND CULTURE) (KUMARI SELJA) : (a) to (d) The All India Council for Technical Education (AICTE), is a Statutory Body established under the AICTE Act, 1987 for coordinated development of technical education in the country. No new engineering college can be started without the approval of AICTE in accordance with its Regulations. No information is available regarding any fake engineering college in the country. As such, the question of taking any action by the Government does not arise.

[English]

### World Women Conference

228. SHRI RABI RAY :  
SHRI PHOOL CHAND VERMA :